

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD**R/WRIT PETITION (PIL) NO. 91 of 2022**

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NIPUN PRAVEEN SINGHVI
Versus
UNION OF INDIA

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Appearance:
MR PERCY KAVINA SR. ADVOCATE with MR.VISHAL J DAVE(6515) for
the Applicant(s) No. 1
MS. HIRAL U MEHTA(7003) for the Applicant(s) No. 1
for the Opponent(s) No. 1,2,3,4

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***CORAM: HONOURABLE THE CHIEF JUSTICE MR. JUSTICE ARAVIND KUMAR
and
HONOURABLE MR. JUSTICE ASHUTOSH J. SHASTRI***

Date : 03/01/2023

ORAL ORDER

(PER : HONOURABLE THE CHIEF JUSTICE MR. JUSTICE ARAVIND KUMAR)

Heard Mr. Percy Kavina, learned Senior Advocate
appearing for the petitioner.

Keeping open the issue of maintainability, issue **Notice**
returnable by **16.01.2023**. Petitioner counsel is also permitted
to take out notice on learned Additional Solicitor General
notifying the hearing date as 16.01.2023.

(ARAVIND KUMAR,CJ)

(ASHUTOSH J. SHASTRI, J)

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